

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3831**  
TO BE ANSWERED ON 08.12.2016

**MGNREGS IN JAMMU REGION**

**3831. SHRI JUGAL KISHORE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the reasons for not clearing the pending liabilities for the works created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Jammu region of J&K;
- (b) the number of works carried out in the Jammu region during the last three years and the current year; year-wise
- (c) the number of works taken up under the scheme in convergence with MPLAD scheme and other schemes of the Central and State Governments in the said region; and
- (d) the present status of the ongoing scheme for drinking water facilities in the rural areas of the said region and the reasons for the meagre funding to drinking water related problems for the region?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programmes hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs including Jammu and Kashmir on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. Details of amount released for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) including clearing the pending liabilities during the last three years and the current is indicated as under: -

(Rs. in lakh)

JAMMU AND KASHMIR	
Financial year	Central fund Release
2013-14	60315.73
2014-15	52171.08
2015-16	55801.83
2016-17 as on 05/12/2016	73611.03

(b): The number of works taken up under MGNREGS during the last three years and the current year are given in Annexure-I

(c): As per the information shared by the State Government of Jammu & Kashmir (J&K), the detail of works taken up under convergence with MPLADS and other Scheme of the Central and State Governments are given in Annexure-II.

(d): As per the information shared by Ministry Drinking Water and Sanitation, the status of the ongoing Schemes in Jammu region given below: -

Stage of Physical Completion						
100% completed but financially incomplete	75 to 100%	50 to 75%	25 to 50%	0 to 25%	0%	Total No. of ongoing Schemes
51	139	209	285	644	35	1363

Ministry of Drinking Water and Sanitation allocates the funds under National Rural Drinking Water Programme (NRDWP) amongst various States as per pre-approved criteria envisaged in the NRDWP guidelines. However, in view of enhanced devolution of funds to States under 14<sup>th</sup> Finance Commission, the Central share allocation of funds under the NRDWP to all States including Jammu & Kashmir has been reduced.

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**Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No. 3831 dated 08.12.2016.**

**MGNREGA WORKS (TAKEN UP NEW + SPILL OVER WORKS)**

**(In Numbers)**

No.	Jammu region Districts	PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT				INDIVIDUAL ASSETS FOR VULNERABLE SECTIONS				COMMON INFRASTRUCTURE FOR NRLM COMPLIANT SELF HELP GROUPS				RURAL INFRASTRUCTURE			
		2013-14	2014-15	2015-16	2016-17 as on 05/12/2016	2013-14	2014-15	2015-16	2016-17 as on 05/12/2016	2013-14	2014-15	2015-16	2016-17 as on 05/12/2016	2013-14	2014-15	2015-16	2016-17 as on 05/12/2016
1	DODA	5792	4383	4846	4086	6	6	2	2	28	18	1	17	17418	12578	15290	12605
2	JAMMU	1114	1181	1489	1224	27	13	2	5	0	1	0	0	6563	7905	9769	7178
3	KATHUA	1371	999	1712	1260	28	9	87	86	52	43	0	3	4506	3404	4665	2824
4	KISHTWAR	3427	5453	4896	3624	15	21	1	1	4	8	1	15	6174	7897	7685	7016
5	POONCH	3973	4479	5170	3525	4	4	3	2	89	124	1	8	8619	11444	14739	9772
6	RAJAURI	5078	4012	5600	4292	32	35	32	22	313	324	1	6	13448	11023	15827	12281
7	RAMBAN	1020	464	402	269	12	7	2	1	4	0	0	2	3358	1809	1779	1334
8	REASI	2103	2252	2804	1932	110	94	50	7	2	1	0	6	6931	6699	6041	3132
9	SAMBA	628	433	437	345	37	35	16	9	0	1	0	4	2553	2088	2377	1662
10	UDHAMPUR	1184	1243	1959	1448	49	162	144	140	114	120	0	1	3407	3809	4374	3154
	<b>Total</b>	<b>25690</b>	<b>24899</b>	<b>29315</b>	<b>22005</b>	<b>320</b>	<b>386</b>	<b>339</b>	<b>275</b>	<b>606</b>	<b>640</b>	<b>4</b>	<b>62</b>	<b>72977</b>	<b>68656</b>	<b>82546</b>	<b>60958</b>



**Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 3831 dated 08.12.2016.**

S.No.	District	No. of Works under Convergence with MPLADS and MGNREGA	Contribution from MGNREGA (No. in Lakh)	Contribution from MPLADS (No. in Lakh)	Contribution from other schemes (No. in Lakh)	Total (No. in Lakh)
1	Udhampur	27	230.88	46.75	70.00	347.63
2	Ramban	90	05.02	0.00	74.75	79.77
3	Kishtwar	0	0.00	0.00	0.00	0.00
4	Jammu	107	851.70	0.00	2530.52	3382.22
5	Kathua	2	9.00	11.000	0.00	20.00
6	Poonch	0	0.00	0.00	0.00	0.00
7	Rajouri	619	609.05	8.79	461.05	1078.89
8	Doda	41	32.85	7.50	11.47	51.82
9	Reasi	2	3.36	10.0	0.00	13.36
10	Samba	12	17.59	27.84	0.00	45.43
	Total	900	1759.45	111.88	3147.79	5019.12